

Labour Laws

3753 Shri Ram Krishan Gupta: Will the Minister of Labour and Employment and Planning be pleased to state.

(a) whether it is a fact that labour laws are not in force in all the States and Union Territories,

(b) if so, the reasons therefor, and

(c) the names of such States?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) and (c) A statement giving the required information is laid on the Table of the Sabha [See Appendix VII, annexure No 93]

Emporia for Handloom and Small Scale Industries

3754. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state the number of emporia opened so far for the handloom and small-scale industries products (State-wise)?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Three "Handloom Houses" have been opened one each at Bombay, Madras and Calcutta for the sale of handloom cloth Sales Depots and inter-state Depots [as per list laid on the Table of the Sabha (See Appendix VII, annexure No 94)] have also been opened Marketing is also effected through mobile vans, push carts, hawkers etc

Sale of small-scale industries products is effected mainly through Wholesale Depots of a few selected industries [as shown in the list laid on the Table of the Sabha [See Appendix VII, annexure No 94)] Mobile vans were also being used, but these have been discontinued since 1st April, 1959 Recently, one retail shop has been opened in Madras under the name 'Lalput'

Employees' State Insurance Scheme

3755. Shri Ram Krishan Gupta: Will the Minister of Labour and Employment and Planning be pleased to state:

(a) the period by which medical benefits to workers' families under the Employees' State Insurance Scheme will be extended to workers in Punjab and Delhi;

(b) whether any time schedule has been worked out for this purpose; and

(c) if not, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) Medical care has already been extended to the families of insured persons in Punjab from the 1st November 1958 It is proposed to extend the medical care to the families in Delhi area from June 1959

(c) Does not arise

Payment of Rebate on Handloom Cloth to Punjab Government

3756. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state

(a) whether the rebate due for the handloom cloth has been given to the Punjab Government,

(b) if not, the amount of arrears still outstanding, and

(c) the period to which they relate?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir

(b) and (c) Do not arise

Exchange Compensation Allowance

3757. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to state

(a) whether it is a fact that many officers in the missions abroad have produced false certificates for the drawal of exchange compensation allowance; and

(b) if so, the nature of action taken or proposed to be taken against these officers?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). There has been no case of false certificates being used for the drawal of Exchange Compensation Allowance. There were a few cases of irregular drawal owing to misinterpretation of rules. Recoveries were made in such cases.

Documentary Film on Folk Dances of Punjab

375a. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of Information and Broadcasting be pleased to state.

(a) whether any documentary film has been prepared on the folk dances of Punjab;

(b) if so, the nature thereof; and

(c) if the reply to part (a) be in negative, whether there is any proposal to produce any such documentary film?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). No documentary has so far been prepared exclusively on the folk dances of Punjab. The feature length film on Folk Dances of India entitled "Dharli Ki Jhankar", which has been completed and is expected to be released shortly, however, includes the following folk dances from Punjab:

- (1) Bhangra Dance,
- (2) Gidda Dance, and
- (3) Nati Sword Dance of Kulu.

Environmental Sanitation in N.E.F.A.

375b. Shri D. C. Sharma: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1105 on the 8th December, 1950 and state the progress made so far in implementing the recommendations of the body of experts are pointed to assess the environmental sanitation from N.E.F.A.?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Some progress has been

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made in the implementation of water supply schemes and 8 major schemes were taken up involving an expenditure of Rs. 51,000 during 1950-51. In addition, 67 wells have been constructed and 564 water points renovated in N.E.S. Blocks up to date.

There has been no further progress in respect of other items since the reply given to Unstarred Question No. 1105 on 8th December, 1950.

Faridabad Township

376a. Shri D. C. Sharma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the total loan and grants given to Faridabad Township under different heads during 1950-51 separately; and

(b) whether the grants have been utilised in full?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Loans: Rs. 7.82 lakhs.

Grants: Rs. 16.17 lakhs of which Rs. 17.98 lakhs were utilised and the rest refunded. Details are as follows:

	Amount sanctioned	Amount utilised
	Rs.	Rs.
1. Establishment .	1,67,000	1,65,000
2. Municipal charges	2,10,000	2,00,000
3. Power House .	9,44,000	9,44,000
4. Medical and sanitation .	3,97,000	3,91,000
5. Relief Works .	7,300	7,000
6. Transport of labour .	92,400	91,000
	Rs. 18,17,700	17,98,000

Hotel Janpath

376b. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of employees working at present in Hotel Janpath;

(b) the monthly expenditure incurred by way of salary to these employees;